

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND  
IA NOS. 58, 711 & 951 OF 2017**  
**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND  
IA NO. 199 OF 2018**  
**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017**  
**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**  
**APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017**  
**APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016**  
**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**  
**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017  
& IA NO. 1259 OF 2018**  
**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017**  
**APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017**  
**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017**  
**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017**

**Dated: 1<sup>st</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND  
IA NOS. 58, 711 & 951 OF 2017**

**Bharti Airtel Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND  
IA NO. 199 OF 2018**

**Tata Teleservices (Maharashtra) Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2  
Mr. Gaurav Mitra  
Mr. Tushar Bhardwaj for Intervener

**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017**

**Vodafone Mobile Services Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**

**Idea Cellular Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017**

**Vodafone India Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016**

**Telenor (India) Communications Pvt. Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Shruti Awasthi for R-2

**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**

**Reliance Communication Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
 Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Shruti Awasthi for R-2

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017**  
**& IA NO. 1259 OF 2018**

**ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL)** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
 Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Ms. Stuti Krishn for R-1

Mr. G. Saikumar  
 Ms. Rimali Batra for R-2

**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017**

**Aircel Limited** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017**

**GTL Infrastructure Ltd. & Anr. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Sudhakar Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017**

**Indus Towers Limited .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017**

**Tower Vision India Pvt. Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Mr. Ajay Kumar

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **19.12.2018**.

**(S. D. Dubey)**  
**Technical Member**

*js/kt*

**(Justice Manjula Chellur)**  
**Chairperson**